

Udasar Village in Bikaner district acquired and the number of farmers affected thereby;

(b) whether the compensation for the said land has since been paid;

(c) if so, when and the total amount paid as compensation together with the rate at which this compensation was paid; and

(d) if not, the reasons for delay?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) 222 bighas and 7 biswas of land have been acquired and another 3014 bighas and 18 biswas of land were takenover by transfer from the State Government. Information in respect of the farmers affected is being collected.

(b) Compensation has been paid to the State Government.

(c) The compensation for 3151 bighas and 12 biswas of land was paid to the Government of Rajasthan between March, 1982 and November, 1983 at the rate of Rs. 15.00 per sq. yard. For the remaining 85 bighas and 13 biswas of land, payment was made in the months of December, 1983 March, 1986 and March, 1989 at the rate of Rs. 25.00 per sq. yard. Total compensation paid for the entire land acquired/transferred in Udasar village was Rs. 14,94,58,443.00.

(d) Does not arise.

[English]

#### **Alleged Bungling in Purchase of 'RUM'**

1028. SHRI P. R. KUMARAMANGALAM: Will the PRIME MINISTER be pleased to state:

(a) whether any complaint about malpractices/corruption in the contract for purchase of 'RUM' at Canteen Stores Depot,

Bombay under Ministry of Defence has been received;

(b) if so, the details thereof; and

(c) the action taken in this regard so far?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). Yes Sir, the Ministry of Defence has received some complaints regarding the Rum contract entered into by the Canteen Stores Department. These complaints have been referred to the CBI for investigation. The CBI has in this connection registered a case against the former General Manager, CSD.

[Translation]

#### **Tunnel at Rohtang Pass**

1029. SHRI MAHESHWAR SINGH: Will the PRIME MINISTER be pleased to refer to the reply given on 9th April, 1990 to Unstarred Question No. 3943 regarding construction of tunnel in Rohtang Pass and state the further action taken in this regard so far?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): A contract agreement for conducting a feasibility study of the tunnel was concluded with M/s RITES, on 25.5.90. The contractors have mobilised their teams to take up various field activities.

[English]

#### **Senior Scales to Teachers of Kendriya Vidyalyayas**

1030. SHRI SURYA NARAYAN SINGH:  
SHRI RAMJI LAL SUMAN:

Will the PRIME MINISTER be pleased to state: